

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1286
ANSWERED ON:05.03.2013
CHEATING THROUGH MISLEADING ADVERTISEMENTS
Maharaj Shri Satpal

Will the Minister of HOME AFFAIRS be pleased to state:

the number of cheating cases through misleading advertisements reported in the country along with the conviction rate achieved there under during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. Singh)

The specific data/ information in respect of cheating cases through misleading advertisements is not maintained separately. However, State-UT-wise details of cases reported, cases charge -sheeted, cases convicted, cases conviction rate, number of persons arrested, persons charge -sheeted and persons convicted under cheating (Section 419 and 420 IPC) during 2009-2011 are attached at Annexure.